

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4547
TO BE ANSWERED ON 22.03.2018

PMGSY

4547. SHRI RAM KUMAR SHARMA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the criteria of population laid down for inclusion of villages under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) the number of identified villages in each State of the country;
- (c) whether the responsibilities have been fixed for construction of rural roads under the said scheme;
- (d) if so, the institutions which have been assigned with the responsibility to build the rural roads under the scheme; and
- (e) the expenditure made from April 2014 to December 2017 under the scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide single connectivity through all weather roads to eligible unconnected habitations. In PMGSY, the unit taken into consideration is a habitation and not a village. As per the programme guidelines, unconnected habitations having population of 500 persons and above (Census 2001) in Plain areas and 250 persons and above (Census 2001) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission) are eligible to be provided with all-weather road under PMGSY.

For Most intensive LWE blocks, as identified by Ministry of Home Affairs, the unconnected habitations with population 100 and above (as per 2001 Census) are eligible to be provided with all weather roads under PMGSY.

(b): Cabinet has approved the proposals to provide all weather connectivity to 1,78,184 eligible unconnected habitations as per Census 2001. State-wise number of identified habitations is given in **Annexure-I**.

(c) & (d): Rural Roads is a state subject and all works under PMGSY is the responsibility of the State Government. State Governments have identified nodal departments for construction of roads sanctioned under PMGSY. National Rural Road Development Agency (NRRDA) has been set up under Ministry of Rural Development to provide Operational and Management support to the Programme including that of Quality Monitoring. In few states where execution capacity of the nodal department needs reinforcement, National Executing Agencies (NIAs) have also been identified for the purpose. State-wise list of nodal departments responsible for execution of PMGSY works is attached as per **Annexure-II**.

(e): Under PMGSY, expenditure made for construction of roads from April, 2014 to December, 2017 State-wise is attached as per **Annexure-III**.

Annexure-I**Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No.
4547 due for 22.03.2018****Number of identified habitations in each State under PMGSY as per Cabinet**

Sl.No.	State (s)	Total Eligible under PMGSY
1	2	3
1	Andhra Pradesh	4819
	Telangana	
2	Arunachal Pradesh	931
3	Assam	12205
4	Bihar	24804
5	Chhattisgarh	10763
6	Goa	20
7	Gujarat	3387
8	Haryana	1
9	Himachal Pradesh	3725
10	Jammu & Kashmir	3892
11	Jharkhand	11613
12	Karnataka	1766
13	Kerala	435
14	Madhya Pradesh	21168
15	Maharashtra	2159
16	Manipur	1023
17	Meghalaya	793
18	Mizoram	246
19	Nagaland	191
20	Odisha	22211
21	Punjab	441
22	Rajasthan	16801
23	Sikkim	366
24	Tamil Nadu	2203
25	Tripura	1731
26	Uttar Pradesh	13984
27	Uttarakhand	2684
28	West Bengal	13822
	Total:	178184

Annexure-II			
Annexure referred to in reply to part (d) of Lok Sabha Unstarred Q. No. 4547 due for 22.03.2018			
Nodal Departments/Agencies responsible for execution of PMGSY works			
Sl. No.	State Name	No. of Agencies	Name of the Department/Agencies
1	Andhra Pradesh	1	Panchayati Raj & Rural Development Department (PR & RD), Andhra Pradesh
2	Arunachal Pradesh	1	Rural Works Department (PWD), Arunachal Pradesh
3	Assam	1	Public Works Department (PWD), Assam
4	Bihar	6	Rural Works Department(RWD) Bihar, National Projects Construction Corporation Limited (NPCC), Central Public Works Department (CPWD) , Indian Railway Construction Company Limited (IRCON) , National Building Construction Corporation limited (NBCC) & National Hydroelectric Power Corporation (NHPC)
5	Chhattisgarh	1	Panchayat & Rural Development Department, Chhattisgarh
6	Goa	1	Public Works Department (PWD), Goa
7	Gujarat	1	Roads & Buildings Department, Gujarat
8	Haryana	1	Public Works Department(PWD) (Bridges & Roads) , Haryana
9	Himachal Pradesh	1	Public Works Department, Himachal Pradesh
10	Jammu And Kashmir	1	Public Works (Roads & Bridges) PMGSY Jammu & Kashmir Rural Road Agency
11	Jharkhand	5	Jharkhand State Rural Road Development Agency (JSRRDA), Indian Railway Construction Company Limited (IRCON) , National Building Construction Corporation limited (NBCC), Rural Works Department (RWD) & Hindustan Steelworks Construction Limited (HSCL)
12	Karnataka	1	Kanataka Rural Road Development Agency (KRRDA)
13	Kerala	1	Engineering Wing under Panchayati Raj Institutions
14	Madhya Pradesh	1	Madhya Pradesh Rural Road Development Authority (MPRRDA)
15	Maharashtra	1	Rural Development Engineering Wing
16	Manipur	1	Public Works Department (PWD), Manipur
17	Meghalaya	1	Public Works Department (PWD), Meghalaya
18	Mizoram	1	Public Works Department (PWD), Mizoram
19	Nagaland	1	Public Works Department (PWD) (Roads & Bridges) , Nagaland
20	Odisha	2	Rural Work Organisation, Odisha & National Building Construction Corporation limited (NBCC)
21	Punjab	1	Public Works Department (PWD) (Bridges & Roads) Punjab Mandi Board
22	Rajasthan	1	Public Works Department (PWD), Rajasthan
23	Sikkim	1	Public Works Department (PWD) (Roads & Bridges) , Sikkim
24	Tamilnadu	1	Rural Development Engineering Wing
25	Telangana	1	Telangana State Rural Road Development Agency (TSRRDA)
26	Tripura	3	Public Works Department (PWD) (Roads & Bridges) , National Building Construction Corporation limited (NBCC) & Hindustan Steelworks Construction Limited (HSCL)
27	Uttar Pradesh	2	Uttar Pradesh Public Works Department (UPPWD) & Rural Engineering Services (RES)
28	Uttarakhand	1	Public Works Department (PWD), Uttarakhand
29	West Bengal	4	Engineering Wing of Zila Parishad, National Building Construction Corporation limited (NBCC), National Projects Construction Corporation Limited (NPCC) & M/s Bridge & Roof

Annexure-III					
Annexure referred to in reply to part (e) of Lok Sabha Unstarred Q. No. 4547 due for 22.03.2018					
Expenditure made from April, 2014 to December 2017 under PMGSY					
<i>(Rs. In Crore)</i>					
Sl. No.	State	2014-15	2015-16	2016-17	2017-18 (Upto Dec. 17)
1	Andhra Pradesh	330.25	411.53	214.54	107.79
2	Arunachal Pradesh	362.58	390.81	339.01	2.62
3	Assam	538.22	475.20	273.75	159.32
4	Bihar	2259.30	1776.87	2830.00	944.33
5	Chhattisgarh	925.18	759.94	313.59	281.12
6	Goa	0.00	0.00	0.00	0.00
7	Gujarat	685.91	793.66	40.42	43.25
8	Haryana	383.83	291.81	57.65	25.47
9	Himachal Pradesh	215.04	315.88	213.38	247.37
10	Jammu & Kashmir	422.73	258.39	430.00	478.09
11	Jharkhand	785.02	552.44	652.62	748.58
12	Karnataka	411.23	279.40	291.81	40.21
13	Kerala	190.59	160.16	223.90	126.06
14	Madhya Pradesh	1667.32	1798.39	1393.94	1348.86
15	Maharashtra	540.37	622.66	578.87	312.58
16	Manipur	173.94	284.70	236.22	175.78
17	Meghalaya	83.24	119.31	154.21	97.55
18	Mizoram	72.35	44.11	74.07	50.71
19	Nagaland	50.47	30.42	2.08	8.99
20	Odisha	1666.10	1857.50	1479.39	1666.33
21	Punjab	285.03	236.52	225.25	89.61
22	Rajasthan	649.97	776.33	575.08	405.60
23	Sikkim	94.50	121.01	80.67	130.40
24	Tamil Nadu	580.72	98.03	253.19	437.75
25	Tripura	322.83	250.36	84.88	83.48
26	Uttar Pradesh	1002.26	1083.39	900.57	1039.32
27	Uttarakhand	425.17	455.24	315.36	297.62
28	West Bengal	1414.20	1259.84	753.54	629.20
29	Telangana	0.00	281.45	164.31	77.31
Grand Total:		16538.35	15785.36	13152.30	10055.30